

**Contested commercial cases disposed during the month of November-2020**

| Sr. No. | Court   | District  | Case No.                              | Petitioner Name VS Respondent Name   | Advocate                             | Date of Registration  | Whether Urgent Relief was sought and Pre-Insititution Mediation did not take place (Yes / No) | Date of Decision     | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section                          |
|---------|---|-----------|---------------------------------------|--|--------------------------------------|-----------------------|---|----------------------|-------------------|--|-----------------------------|--|--------------------------------------|
| 1       | Ms. Pinki, District Judge, Comercial Court-01                 | CENTRAL   |                                       |  |                                      |                       |   |                      |                   |  |                             |  |                                      |
| 2       | Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02 | CENTRAL   |                                       |  |                                      |                       | NIL   |                      |                   |  |                             |  |                                      |
| 3       | Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03 | CENTRAL   | CS (COMM) 411/201                     | S.B. SHAH & CO. PVT. LTD. V/S M/S SHIVANI TEXTILES                             | SH. RANJAN DOSHI                     | 04.04.2019            | NA  | 09.11.2020           | 306 Days          | CONTESTED                                | N/A                         | N/A  | SUIT FOR RECOV                       |
| 4       | Ms Nisha Saxena, District Judge, Commercial Court-04          | CENTRAL   | CS (COMM) 23/2019 OMP (COMM) /98/2020 | MODH. AINUL VS. SDMC UNION OF INDIA VS. M/S MULTI TECH                         | Sh. SUNIL DUTT DIXIT SH. NIRAJ KUMAR | 09.01.2019 14.09.2020 | NIL NIL   | 07.11.2020 1.11.2020 | 688 58            | CONTESTED CONTESTED                      | NIL NIL                     | NIL NIL  | RECOVERY OF MONEY U/S 34 ARBIT RATIO |
| 5       | Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05   | CENTRAL   |                                       |  |                                      |                       |   |                      |                   |  |                             |  |                                      |
| 6       | Sh. Manmohan Sharma, District Judge, Commercial Court-06      | CENTRAL   |                                       |  |                                      |                       | NIL   |                      |                   |  |                             |  |                                      |
| 7       | Vaccant Court of Sh. Narinder Kumar, DJ (Commercial Court)-01 | West      |                                       |  |                                      |                       | NIL   |                      |                   |  |                             |  |                                      |
| 8       | Sh. Gurdeep Singh, DJ (Commercial Court)-02                   | West      |                                       |  |                                      |                       | NIL   |                      |                   |  |                             |  |                                      |
| 9       | SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01        | NEW DELHI |                                       |  |                                      |                       | NIL   |                      |                   |  |                             |  |                                      |
| 10      | SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02 |           | OMP-MISC. COMM L-34 /2019             | JINDAL DYECHEM INDUSTRIES PVT. LTD. VS STATE TRADING CORPORATION OF INDIA LTD. | SH. MANAN BATRA                      | 25.11.2019            | NA  | 10.11.2020           | 352               | DISMISSED                                | NA                          | NA   | U/S 29-A (4) & (5) OF ARBIT RATIO    |
|         |   |           | ARBTN-5772                            | DELHI METRO RAIL CORPORATION VS SANJEEV KUMAR                                  | MS. VIBHA MAHAJAN SETH               | 12.10.2018            | NA  | 28.11.2020           | 773               | DISMISSED                                | NA                          | NA   | U/S - 34 OF ARBITRATION AND CONC     |
| 11      |   |           | ARBTN/5044/2018                       | UTTAM SUGAR MILLS LTD Vs INDIAN OIL CORPORATION LTD                            | SH. PANKAJ AGARWA                    | 10-09-2018            | NIL   | 04-11-2020           | 786               | DISMISSED                                | NIL                         | NIL  | 34 Arbitrat ion &                    |

|    |   |            |                    |  |                   |            |     |            |     |                        |     |     |                  |
|----|---|------------|--------------------|--|-------------------|------------|-----|------------|-----|------------------------|-----|-----|------------------|
|    |   |            | OMP (COMM.)        | BHARAT HEAVY ELECTRICALS LIMITED Vs M/S ZILLION          | SH. UMANG KATARIY | 21-09-2020 | NIL | 10-11-2020 | 50  | DISMISSED              | NIL | NIL | 34 Arbitration & |
|    | SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03                                      |            | OMP (COMM.)        | UNION OF INDIA AND ANR. Vs INDIAN AGRO MARKETING(OBJ-34) | SH. RAJESH KR     | 18-02-2019 | NIL | 28-11-2020 | 649 | DISMISSED              | NIL | NIL | 34 Arbitration & |
|    |   |            | OMP (COMM.)        | UNION OF INDIA Vs INDIAN AGRO MARKETING CO-              | SH. DALIP KUMAR   | 20-02-2019 | NIL | 28-11-2020 | 647 | DISMISSED              | NIL | NIL | 34 Arbitration & |
|    |   |            | OMP (COMM.)        | UNION OF INDIA Vs INDIAN AGRO MASRKETING CO-             | SH. JALAJ AGGARW  | 20-02-2019 | NIL | 28-11-2020 | 647 | DISMISSED              | NIL | NIL | 34 Arbitration & |
| 12 | SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01                            | SOUTH      | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02                        | SOUTH      | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 14 | SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL COURT), SOUTH-EAST, SAKET     | SOUTH-EAST | CS/COM M/49/19     | PARVESH GUPTA V/S SALMAN SAIFI                           | RAJAT ARORA       | 20.03.2019 | NIL | 21.11.2020 |     | CONTESTED/DE 604 CREED | NIL | NIL | U/O 37 CPC       |
| 15 | Ms. Raj Rani Mitra, District Judge (Commercial)-02                                  | SOUTH-EAST | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 16 | SH. SANJAY SHARMA-I   | EAST       | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 17 | Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/ | NORTH EAST | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 18 | MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)                        | Shahdar a  | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 19 | MS. SUKHVINDER KAUR   | Shahdar a  | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 20 | Sh. Vinod Kumar, Ld. DJ (C.C.)  | NORTH-WEST | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 21 | MS. BARKHA GUPTA, DJ(COMM)  | North      | NIL                |  |                   |            |     |            |     |                        |     |     |                  |
| 22 | SH. HARISH DUDANI, DJ (COMMERCIAL)  | SOUTH WEST | OMP (COMM) 08/2020 | SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.                | SH. L.S. GAUTAM   | 19.11.2018 | NO  | 18.01.2021 | 452 | CONTESTED              | NIL | NIL | 34 ABITRATION    |